

ance from the Government of India. So far environmental clearance is not given by the Government of India.

This project is financed and is technically assisted by Russia. With the present political situation in Russia, we are afraid whether Russia will be able to complete this Project.

In this context, I request the Government, one, to give the environmental clearance and, second, to find out alternate technical and financial assistance to this important thermal power project from other countries.

13.07 hrs.

[*English*]

#### PAPERS LAID ON THE TABLE

**Review on and Annual Report of Uranium Corporation of India Limited Singhbhum 1990-91**

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section 619A of the Companies Act, 1956:-

- (1) A statement regarding Review by the Government on the working of the Uranium Corporation of India Limited, Singhbhum, for the year 1990-91.
- (2) Annual Report of the Uranium Corporation of India Limited,

Singhbhum, for the year 1990-91 and Auditor General thereon. [Placed in Library. See No. LT-803/91]

**Statement Correcting reply given on 27th Nov. 1991 to started Question No.100 by Shrimati Malini Bhattacharaya**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.J. KURIEN) : Sir, I beg to lay on the Table a Statement (Hindi and English versions) correcting the reply given on the 27th November, 1991 to Starred Question No. 100 by prof. Malini Bhattacharaya regarding production and distribution of CRGO Silicon Steel. [Placed in library. See No. LT-804/91]

**Review on and Annual Report of Andrew Yule and Company Limited, Calcutta for 1990-91**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) A statement regarding Review by the Government on the working of the Andrew Yule and Company Limited, Calcutta, for the year 1990-91.
- (2) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1990-91 along with Audited Accounts and comments of the Controller and Auditor General thereon. [Placed in Library. See No. LT-805/91]